

ANNUAL REPORT AND ACCOUNTS OF EXPORT INSPECTION COUNCIL AND AGENCIES FOR 1975-76, ANNUAL REPORT OF RUBBER BOARD FOR 1976-77 AND NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

SHRI ARIF BEG I beg to lay on the Table—

(1) A copy each of (i) Annual Report and (ii) Audited Accounts (Hindi and English versions) of the Export Inspection Council and Agencies for the year 1975-76 under sub-rule (3) of Rule 16 of the Export (Quality Control and Inspection) Rules, 1964

[Placed in Library See No LT-1821/78].

(2) A copy of the Annual Report (Hindi and English versions) on the activities of the Rubber Board for the year 1976-77 [Placed in Library See No LT-1822/78]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act 1963 —

(i) The Export of Rosin (Inspection) Rules, 1978, published in Notification No SO 576 in Gazette of India dated the 25th February, 1978

(ii) The Export of Power Transformers (Quality Control and Inspection) Amendment Rules 1978 published in Notification No SO 603 in Gazette of India dated the 4th March 1978 [Placed in Library See No LT 1823/78]

SHRI SAUGATA ROY Let him come with an explanation—not an oral explanation

MR SPEAKER Ten years' delay was there

SHRI SAUGATA ROY May be, sir, but this is a serious matter—about exports. The quality of our exports is coming down because there is corruption in the Export Inspection Council

Against some of the staff and officers, including Mr Mazumdar, there are serious allegations of corruption. I brought it to your notice this morning. For making Hindi translation he has taken so much time, and the Minister has not appended any reasonable explanation. Just because there was ten years' delay in some other case, you cannot allow him to lay this

PROF P G MAVALANKAR (Gandhinagar) Sir, I am on a point of order on what Mr Saugata Roy has said. Just now you might have heard the Minister (I don't know whether you followed, because he spoke in Hindi) when he said that the delay was because of the fact that Hindi translation was not available in time. Now, I want to raise this matter before you in all seriousness. I have been finding, for the last so many months, that Hindi Reports are being delayed because, as my information goes, of three factors: (i) the Translators in Hindi are far too inadequate, (ii) Typists in Hindi are also far too inadequate, (iii) Hindi printing presses in Delhi are full with printing jobs and therefore they are unable to do this job. If these are the difficulties these will go on for many months. Therefore, you will kindly ask the Prime Minister to go into the question of Hindi translation so that this problem does not crop up again and again.

My point is, the Minister has given an explanation that the delay is because of Hindi translation. I am pointing out that, on the basis of the information available to me, the Government of India suffers from inadequate Hindi Translators' inadequate Hindi Typists and inadequate Hindi printing facilities. If these are the difficulties, I would like you to tell the Prime Minister that the Government must go into this question quickly so that Hindi translations are available earlier, by having a Hindi Press for the Government (*Interruptions*)